GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2447 ANSWERED ON 11/08/2025

SLUMS AND CIVIC AMENITIES

2447. SHRI SANJAY SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that as per the last census in 2011, 6.54 crore people in the country lived in slum areas, if so, the details thereof;
- (b) the manner in which Government is ensuring that all the beneficiaries are currently receiving the benefits of major housing, sanitation and health schemes in the absence of any new census or survey regarding slum since 2011; and
- (c) the timeline and current status of any new slum mapping or household-level survey initiated by Government to ensure evidence-based urban policy planning?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIR (SHRI TOKHAN SAHU)

(a) to (c): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country.

'Land' and 'Colonisation' are State subjects. All schemes related to housing, sanitation and health for their citizens of urban areas including slum dwellers are implemented by States/Union Territories (UTs) in their respective areas. However, Central Government has been supplementing the efforts of States/UTs to provide housing and civic amenities with sanitation facilities in urban areas including slums through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U) & PMAY-U 2.0, Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).

Under PMAY-U and PMAY-U 2.0, Central Assistance is provided to States/UTs for construction of houses for eligible families/beneficiaries in urban areas including slum dwellers. Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025.

Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. A total of ₹10,617.31 crore of Central Assistance has been released under SBM-U.

Under AMRUT scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹36,035.79 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹34,900.97 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport.

Further, SBM 2.0 and AMRUT 2.0 have been launched with the focus on sustainability of sanitation outcomes, wastewater treatment, and solid waste management, to make cities garbage free and water secure through a robust urban water and sanitation infrastructure during the mission period.

In addition, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums.
